

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 1456 OF 2008

UNION OF INDIA & ORS.

Appellant (s)

VERSUS

S.P. VOHRA

Respondent(s)

Date: 22/09/2011 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE D.K. JAIN
HON'BLE MR. JUSTICE ANIL R. DAVE

For Appellant(s)

Mr. D.S. Mahra,Adv.(NP)

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

The appeal is dismissed for non-prosecution.

[SUMAN WADHWA]
COURT MASTER

[KUSUM GULATI]
COURT MASTER

Signed order is placed on the file.
IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

CIVIL APPEAL NO. 1456 OF 2008

UNION OF INIDA & ORS. .. APPELLANT(S)

vs.

S.P. VOHRA .. RESPONDENT(S)

O R D E R

The matter has been called out for hearing.

No one appears for the appellant-Union of India.

The appeal is dismissed for non-prosecution.

.....J.
(D.K. JAIN)

.....J.
(ANIL R. DAVE)

New Delhi,
September 22, 2011.